

**OFFICE OF THE DISTRICT & SESSION JUDGE (SE), SAKET COURTS COMPLEX, NEW DELHI.**

No. Judl./F.64/Posting&Transfer/SE/Saket/2019/ 977-1010 Dated, New Delhi: 24/01/19

**Copy of letter alongwith its enclosure forwarded for information and necessary action to:**

1. The Judge In-Charge, Mediation Centre, Saket Courts Complex, New Delhi.
2. The DDO through AO, Accounts Branch, South-East District, Saket Courts Complex, New Delhi.
3. The Concerned Judicial Officer of South-East District, Saket Courts Complex, New Delhi.
4. The Secretary, DLSA, South-East District, Saket Courts Complex, New Delhi.
5. The AO (Judl.)/Branch Incharge of all Branches (SE), Saket Courts Complex New Delhi.
6. The AO (Judl.)/In-charge Pool Car Section, Saket Courts Complex, New Delhi.
7. The PRO, Saket Courts Complex, New Delhi.
8. The Care Taking Branch, Saket Courts Complex, New Delhi.
9. The Reader to District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
10. Telephone Operator, Librarian, and Reception Office, Saket Courts Complex, New Delhi.
11. The Secretary Bar Association, Saket Courts Complex, New Delhi.
12. For uploading on **LAYERS**,
13. For uploading on cenetralized website through **LAYERS**.

*S*  
24.1.19

**District & Sessions Judge (SE)**  
Saket Court Complex, New Delhi



All communications should be  
addressed to the Registrar,  
Supreme Court by designation,  
NOT by name

**PIN 110 201**

**SUPREME COURT  
INDIA**

**NEW DELHI**

No. F.6/2019-SCA(I)  
Dated : January 22, 2019

From : Deepak Jain,  
Registrar[Admn.I]

To : The Registrar General,  
High Court of Delhi  
at New Delhi

Sir,

I am directed to inform you that the services of Shri Sushil Anuj Tyagi, JSCC-ASCJ-GJ(SE), Saket Court, Delhi are required by this Hon'ble Court in diverted capacity.

I am, therefore, directed by Hon'ble the Chief Justice of India to request you to kindly spare and provide at the earliest the services of Shri Sushil Anuj Tyagi, initially for a period of one year on the condition that the salary and allowances etc. will be paid to him by the High Court. On his joining, his services will be utilized in the Monitoring Cell of NJDG-DCMS set up in the Supreme Court premises.

Yours faithfully,



**[Deepak Jain]  
Registrar[Admn.I]**

41/RG  
23/1/19